

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, with your permission, on behalf of my senior colleague, Shrimati Nirmala Sitharaman, I rise to lay a statement regarding Status of implementation of recommendations contained in the Twenty-sixth Report of the Department-related Parliamentary Standing Committee on Finance on the Demands for Grants (2021-22) pertaining to the Department of Revenue, Ministry of Finance.

REGARDING INITIATING DISCUSSION ON PRICE RISE IN THE COUNTRY AND OTHER ISSUES

MR. DEPUTY CHAIRMAN: Now, Short Duration Discussion. ...(*Interruptions*)...

विपक्ष के नेता (श्री मल्लिकार्जुन खरगे) : महोदय, मैं discussion करूंगा, उसके लिए मैं तैयार हूं। मेरी एक ही विनती है कि 12 सदस्य लगभग 8 दिन से सदन से बाहर हैं...(व्यवधान)...

श्री उपसभापति : माननीय नेता विपक्ष, we are moving to Short Duration Discussion.

श्री मल्लिकार्जुन खरगे : महोदय, 12 सदस्य सदन से बाहर हैं। मैं आपसे यह विनती करता हूं कि उनको एक बार सदन के अंदर बुला लीजिए। ...(व्यवधान)... यह डेमोक्रेसी है।

श्री उपसभापति : माननीय चेयरमैन साहब ने कहा है कि माननीय नेता सदन और माननीय नेता विरोधी दल साथ बैठकर एक रास्ता निकालें। ...(व्यवधान)... माननीय चेयरमैन साहब यह कह चुके हैं। ...(व्यवधान)... अब मैं Short Duration Discussion के लिए आग्रह करूंगा। ...(व्यवधान)...

श्री मल्लिकार्जुन खरगे : महोदय, डेमोक्रेसी में वे भी चर्चा करना चाहते हैं। ...(व्यवधान)... यह कैसे होगा? ...(व्यवधान)... यह कैसी डेमोक्रेसी है? ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Now, Short Duration Discussion; Shri Mallikarjun Kharge. ...(*Interruptions*)... Short Duration Discussion on price rise, Shri Anand Sharma. ...(*Interruptions*)... Dr. Fauzia Khan. ...(*Interruptions*)... Prof. Manoj Kumar Jha. ...(*Interruptions*)... आप सब price rise पर चर्चा करना चाहते थे ...(व्यवधान)... आप सब price rise पर शॉर्ट ड्यूरेशन डिस्कशन में बहस करना चाहते थे। ...(व्यवधान)... इसके बारे में माननीय चेयरमैन साहब ऑलरेडी कह चुके हैं। ...(व्यवधान)... माननीय चेयरमैन साहब कह चुके हैं। ...(व्यवधान)... प्लीज, आप लोग अपनी-अपनी सीट पर जाइए। ...(व्यवधान)... यह

price rise का इश्यू है, please go back to your seats. ...(Interruptions)... आपने बहस के लिए demand की थी। ...(व्यवधान)... Please go back to your seats. ...(Interruptions)... हाउस के rules and procedure के अनुसार वैल में खड़ा होना सही नहीं है। ...(व्यवधान)... Please go back to your seats. ...(Interruptions)... आप बहुत सीनियर मेम्बर हैं। ...(व्यवधान)... Please go back to your seats. ...(Interruptions)... The House stands adjourned till 3.00 p.m.

The House then adjourned at three minutes past two of the clock.

The House reassembled at three of the clock,

THE VICE-CHAIRMAN (DR. SASMIT PATRA) *in the Chair.*

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Now, we will take up the Short Duration Discussion, Shri Mallikarjun Kharge to initiate the discussion on price rise. ...(Interruptions)... Please initiate, raise the discussion on the situation arising out of price rise in the country, including the rise in the prices of petroleum products.

श्री मल्लिकार्जुन खरगे: उपसभाध्यक्ष जी, मैं प्रारम्भ से ही अपील कर रहा था कि हमारे जो 12 सदस्य suspend हो गये हैं, वे सदन के बाहर बैठे हैं और वे इसमें participate करना चाहते हैं।..(व्यवधान)...

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Shri Khargeji, the matter is about Short Duration Discussion. ...(Interruptions)...

श्री मल्लिकार्जुन खरगे: वे इसमें participate करना चाहते हैं। Democracy में अगर 12 सदस्यों को बाहर रखकर हम पांच दिन से सदन चला रहे हैं..(व्यवधान)...

उपसभाध्यक्ष (डा. सस्मित पात्रा): माननीय खरगे जी, आपको पता है कि यह Short Duration Discussion है और इसे आप ही लाये हैं।

श्री मल्लिकार्जुन खरगे: यह शर्म की बात है।..(व्यवधान)...

उपसभाध्यक्ष (डा. सस्मित पात्रा): इसे आप ही लाये हैं, सर। This has been the thing to raise the discussion on the rise in prices, यह आप लाए हैं।..(व्यवधान)...

THE MINISTER OF FINANCE; AND THE MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): Sir, let me humbly submit to the opposition

leaders. This topic is decided by them. ...(*Interruptions*)... The Opposition wanted to discuss this and the Government has agreed to have this discussion. ...(*Interruptions*)... If they are talking about democracy, they asked for it and we have agreed. ...(*Interruptions*)... Shouldn't they have been discussing it? ...(*Interruptions*)... Isn't that democracy, isn't that the spirit of this House and often we are accused that the Government is running away from debate? ...(*Interruptions*)... We are not running away from the debate, we want the debate, we want to discuss price rise. ...(*Interruptions*)... We have agreed to discuss it. ...(*Interruptions*)... But, you are seeing this Sir, you are seeing this. This is complete hypocrisy of Opposition. ...(*Interruptions*)... They asked for a debate and we are ready to do it. ...(*Interruptions*)... They asked for a debate and we are ready to have the debate and this is what is happening. ...(*Interruptions*)... They accuse us of running away without debating. ...(*Interruptions*)... This is the hypocrisy that is shown in this House. Thank you.

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Shri Khargeji, would you like to raise the discussion on the situation arising out of price rise in the country, including the rise in the prices of petroleum products. ...(*Interruptions*)... Shri Anand Sharmaji, if Shri Mallikarjun Khargeji is not raising, are you going to raise the issue? ...(*Interruptions*)... Dr. Fauzia Khanji, are you going to raise the discussion? ...(*Interruptions*)... You see, you yourself have given notice ...(*Interruptions*)... you yourself have given notice for a Short Duration Discussion on price rise which is affecting the people of this country. ...(*Interruptions*)... Shri Mallikarjun Khargeji, Shri Anand Sharmaji, Dr. Fauzia Khanji, Prof. Manoj Kumar Jhaji. Dr. Fauziaji, do you want to raise the discussion? ...(*Interruptions*)... Dr. Fauziaji, do you want to raise the discussion on price rise?

DR. FAUZIA KHAN (Maharashtra): Sir, I would like to request you to revoke the suspension, otherwise, suspend us. ...(*Interruptions*)... Please suspend us. ...(*Interruptions*)...

THE VICE-CHAIRMAN (DR. SASMIT PATRA): This is a Short Duration Discussion. Dr. Fauzia Khanji, this is a Short Duration Discussion you have asked for. ...(*Interruptions*)... The entire country is watching. The people of India want that there should be a Short Duration Discussion on rise in prices of petroleum products. ...(*Interruptions*)... The Opposition has initiated this. ...(*Interruptions*)... Hon.

Members, all of you have given this request that the Business Advisory Committee should do it. ...(*Interruptions*)...

DR. FAUZIA KHAN: Please let them come and speak on price rise. ...(*Interruptions*)...

THE VICE-CHAIRMAN (DR. SASMIT PATRA): It has to be on the topic, ...(*Interruptions*)... Hon. Members, Short Duration Discussion on price rise is the topic of discussion. ...(*Interruptions*)... If Mallikarjun Khargeji is not going to raise the discussion, Shri Anand Sharmaji is not present in the House, Dr. Fauzia Khanji is not raising the discussion, Prof. Manoj Kumar Jhaji, would you raise the discussion on the situation arising out of price rise in the country, including the rise in the prices of petroleum products? ...(*Interruptions*)... Hon. Anand Sharmaji, you are present in the House, would you like to raise the discussion on price rise? You have given notice for discussion on price rise. Hon. Anand Sharmaji, are you not going to raise the discussion? ...(*Interruptions*).. Khargeji, would you be raising the discussion? ...(*Interruptions*).. Will you be raising the discussion? ...(*Interruptions*)..

SHRI MALLIKARJUN KHARGE: The House is not in order. ...(*Interruptions*).. So, you bring the House in order. ...(*Interruptions*).. I am ready to discuss. ...(*Interruptions*).. You revoke the suspension. ...(*Interruptions*).. I am requesting you. ...(*Interruptions*).. I am ready to raise the discussion. ...(*Interruptions*)..

THE VICE-CHAIRMAN (DR. SASMIT PATRA): If the House comes in order, we can start the Short Duration Discussion. ...(*Interruptions*).. Hon. Members, we can start the Short Duration Discussion. ...(*Interruptions*).. We can start the Short Duration discussion on petroleum and price rise, which is an important aspect of the country. ...(*Interruptions*).. The entire nation is watching. ...(*Interruptions*)..

SHRI MALLIKARJUN KHARGE: How the prices have gone up, I will tell. ...(*Interruptions*).. But revoke their suspension. ...(*Interruptions*)..

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Hon. Khargeji, please raise the discussion. ...(*Interruptions*)..

SHRI MALLIKARJUN KHARGE: You bring the House in order. ...(*Interruptions*)..

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Khargeji, do you want to start the discussion? ...(*Interruptions*).. Shri Khargeji wants to speak. The Leader of the Opposition wants to raise the discussion. ...(*Interruptions*).. Please go back to your seats. ...(*Interruptions*)..

SHRI MALLIKARJUN KHARGE: I am ready to speak. How can I speak in the din? ...(*Interruptions*).. I am ready to speak. ...(*Interruptions*).. But you revoke their suspension. ...(*Interruptions*)..

THE VICE-CHAIRMAN (DR. SASMIT PATRA): The Leader of the Opposition wants to raise the discussion. ...(*Interruptions*).. The Leader of the Opposition wants to raise the discussion. ...(*Interruptions*)... Please go back to your places. ...(*Interruptions*).. Hon. Khargeji is willing to start the discussion. ...(*Interruptions*).. Please go back to your places. ...(*Interruptions*).. The Leader of the House is saying something.

THE LEADER OF THE HOUSE (SHRI PIYUSH GOYAL): It is really a sad day for Indian democracy that the Opposition wanted this discussion. ...(*Interruptions*).. When the Government is ready to do this, they are trying to defend the indefensible act of their colleagues, who are not even feeling any remorse for the sacrilege, the word that the hon. Chairman used, the sacrilege they did of democracy. Now the Leader of the Opposition claims that he wants to start the discussion and asks you to bring the House in order. ...(*Interruptions*).. This is like playing a game. ...(*Interruptions*).. Their own Members are here. ...(*Interruptions*).. Does it mean that the Leader of the Opposition has no command over his own Members? ...(*Interruptions*).. The Congress Members are in the House. ...(*Interruptions*).. He is supposed to represent the Opposition. ...(*Interruptions*).. The sad day for democracy is that the Leader of the Opposition, on the one hand, claims that the House be brought in order and, on the other hand, encourages his own MPs to be in the Well, disturb the working of the House, the privilege of the majority of the Members. All of us want to discuss this important subject. ...(*Interruptions*).. The majority of this House wants to discuss this subject. ...(*Interruptions*).. We want to show how the Congress and the UPA have double standards. We want to show how after the Central Government reduced the levies on petrol and diesel by significantly ten rupees on petrol and five rupees on diesel... ...(*Interruptions*).. But the Congress Governments have not yet reduced the State VAT that they charge. ...(*Interruptions*).. This is the duplicity of the Congress that is being exposed by their behaviour. ...(*Interruptions*).. They know that they are in the dock.

...(Interruptions).. They know that they are responsible for this situation, particularly, on petroleum prices. ...(Interruptions).. To cover up their inaction, to cover up their inability to serve the people, to care for the people to reduce the taxes on the people, this is their cover up... ...(Interruptions).. Mr. Vice-Chairman, Sir, the nation is watching their behaviour. ...(Interruptions).. I am sure that the nation will give a befitting reply to the Opposition. ...(Interruptions)..

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Hon. Members, I am again requesting you to please go back to your seats. ...(Interruptions).. The House stands adjourned till 4.00 p.m.

The House then adjourned at eight minutes past three of the clock.

*The House reassembled at four of the clock,
MR. DEPUTY CHAIRMAN in the Chair.*

STATEMENTS BY MINISTERS-Contd.

Incident of firing in Mon District of Nagaland on 4th December, 2021

श्री उपसभापति : माननीय सदस्यगण, आज शॉर्ट ड्यूरेशन डिस्कशन पर बहस थी, लेकिन वह शुरू नहीं हो पाई है। माननीय गृह मंत्री जी यहां उपस्थित हैं। इस पर सुबह से बात हो रही थी और सप्लीमेंटरी लिस्ट ऑफ बिज़नेस बांटा भी जा चुका है। ...(व्यवधान)... Hon. Shri Amit Shah to make a statement regarding the incident of firing in Mon District of Nagaland on 4th December, 2021. ...(Interruptions)...

गृह मंत्री; तथा सहकारिता मंत्री (श्री अमित शाह): माननीय उपसभापति जी, भारतीय सेना को नागालैंड के मोन जिले के तिजित क्षेत्र तिरु गांव के पास उग्रवादियों की आवाजाही की सूचना मिली थी। ...(व्यवधान)... इसके आधार पर सेना के 21 पैरा-कमांडो के एक दस्ते ने दिनांक 04.12.2021 की शाम को संदिग्ध क्षेत्र में अम्बुश लगाया था। अम्बुश के दौरान एक वाहन अम्बुश के स्थान के समीप पहुंचा एवं उसे रुकने का इशारा किया गया।...(व्यवधान)... रुकने के बजाय वाहन द्वारा उस जगह से तेजी से निकलने का प्रयास किया गया, जिसके उपरांत इस आशंका पर कि वाहन में संदिग्ध विद्रोही जा रहे थे, वाहन पर गोली चलाई गई, जिससे वाहन में सवार आठ व्यक्तियों में से छह की मृत्यु हो गई। ...(व्यवधान)... बाद में यह गलत पहचान का मामला पाया गया। जो दो लोग घायल हुए थे, उन्हें सेना द्वारा इलाज हेतु नजदीकी स्वास्थ्य केन्द्र पर ले जाया गया। ...(व्यवधान)...